

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2747

ANSWERED ON:11.08.2005

RESERVATION IN ARMED FORCES JUDICIARY AND AUTONOMOUS BODIES

Channappa Shri Kunnur Manjunath

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the National Commission for Scheduled Castes has sought reservation in armed forces, judiciary and autonomous bodies;
- (b) if so, the details of recommendations given by the Commission in this regard; and
- (c) the reaction of the Union Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(SMT. SUBBULAKSHMI JAGADEESAN)

- (a) to (c) There National Commission for Scheduled Castes, set-up in February, 2004 has not submitted any report containing recommendations.